

Government of Jammu and Kashmir
Department of Culture
Civil Secretariat

Notification,

Jammu, the 12th July 2021

S.O. 230 in exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Heritage Conservation and Preservation Act, 2010 (Act No. XV of 2010) and in partial modification of SRO 270 dated 6th July, 2017, the Government hereby direct that **"in respect of the Stone Building (Archives) may be read declared as Protected Monument under J&K Ancient Monuments Preservation Act 1920 read with Amendment Act, J&K"**.

By order of the Government of Jammu and Kashmir.

Sd/=

(Sarmad Hafeez) IAS
Secretary to Government,
Department of Culture
Dated: 12-07-2021

No:- Cul/Arch/05/2019

Copy to the:-

1. Financial Commissioner, Revenue, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. Principal Secretary to Government, Revenue Department.
4. Divisional Commissioner, Kashmir.
5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
6. Deputy Commissioner, Srinagar.
7. Director, Archives, Archeology & Museums, J&K, Srinagar.
8. Director, Information, J&K, Srinagar.
9. OSD to Hon'ble Advisor (BK).
10. General Manager, Government Press, Srinagar for publication in Government gazette.
11. Private Secretary to Secretary to the Government, Department of Culture.
12. Stock file/ S.O. file.

Muni Lal Sharma

(Muni Lal Sharma)

Under Secretary to the Government,
Department of Culture

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22/07